cities under JNNURM, which is presently being implemented in all States/UTs including Kerala.

- (b) Plan support for UIG component of JNNURM is Rs. 31500 crore and for UIDSSMT is Rs. 11400 crore, against which Rs. 13404.61 crore under UIG and Rs. 7126.70 crore under UIDSSMT has been released.
- (c) Thiruvananthapuram and Cochin cities are included in the UIG of JNNURM as Mission Cities for the State of Kerala, Eleven projects for the total cost of Rs. 997.89 Crore have been approved with Additional Central Assistance (ACA) commitment of Rs. 645.54 Crore and amount of Rs. 165.15 crore has been released.

Under UIDSSMT, 25 projects in 22 towns have been approved for State of Kerala at an approved cost of Rs. 427.79 crore involving central commitment of Rs. 345.32 crore and amount of Rs. 173.41 crore has been released to the State so far.

Under the Scheme for funding for purchase of buses under JNNURM, Kochi and Thiruvananthapuram have been sanctioned for purchase of 350 buses at a cost of Rs. 124.40 crore of which permitted ACA is Rs. 78.22 crore and Rs. 39.11 crore has been released.

## Accelerated Urban Water Supply Programme

1533. DR. BHALCHANDRA MUNGEKAR: Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) how many schemes have been fully/partially commissioned since May, 2009 under the Accelerated Urban Water Supply Programme, the State-wise status of these schemes as on date;
- (b) the amount that has been sanctioned in the financial years 2009-10 and 2010-11 with a State-wise break up; and
  - (c) the actual expenditure incurred as on date, State-wise and scheme-wise?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY): (a) According to the information received from the State Governments, 31 (Thirty one) schemes have been fully/partially commissioned since March, 2009. State-wise details of the programme since inception are given in Statement-I (See below).

- (b) No funds have been sanctioned in the financial years 2009-10 and 2010-11. The financial year 2007-08 was the terminal year for the release of Central Share to the State Governments under this programme.
  - (c) Details are enclosed given in Statement-II.

Statement

Centrally Sponsored Accelerated Urban Water Supply Programme (AUWSP)

Status of Schemes Completed/Commissioned/Partially Commissioned

As on 1.03.2011

SI.	State	Total No.	Total No. of	Schemes	Schemes
No.		of schemes	of schemes	under	withdrawn
		sanctioned	completed	progress	
			commissioned/		
			partially		
			commissioned		
1	2	3	4	5	6
1.	Andhra Pradesh	42	35	7	_
2.	Arunachal Pradesh	3	2	1	_
3.	Assam	21	5	16	_
4.	Bihar	33	8	25	_
5.	Chhattisgarh	42	42	0	_
6.	Goa	4	4	0	_
7.	Gujarat	70	68	2	_
8.	Haryana	38	38	0	_
9.	Himachal Pradesh	16	16	0	_
10.	Jammu and Kashmir	15	7	8	_
11.	Jharkhand	16	10	6	_
12.	.Karnataka	45	42	3	_
13.	Kerala	13	7	6	_
14.	Madhya Pradesh	147	120	27	_
15.	Maharashtra	37	35	2	_
16.	Manipur	26	18	8	_
17.	Meghalaya	2	2	0	_
18.	Mizoram	8	8	0	_
19.	Nagaland	2	2	0	_

1	2	3	4	5	6
20.	Orissa #	35	33	1	1
21.	Punjab	16	16	0	_
22.	Rajasthan	72	57	15	_
23.	Sikkim	2	2	0	_
24.	Tamil Nadu	93	93	0	_
25.	Tripura	12	9	3	_
26.	Uttar Pradesh	390	311	79	_
27.	Uttaranchal	22	22	0	_
28.	West Bengal \$	22	10	8	4
	Total:	1244	1022	217	5

<sup>#-1</sup> scheme *viz.* Gopalpur not to be implemented

Statement-II

## Funds released under Accelerated Urban Water Supply Programme as on 1.3.2011

(Rs. in lakhs)

SI.	State	Funds released		Expenditure No. reported
		Central Share	State Share	
1	2	3	4	5
1.	Andhra Pradesh	4221.07	3910.86	7231.55
2.	Arunachal Pradesh	551.84	492.10	2188.06
3.	Assam	2881.82	2500.55	3913.22
4.	Bihar	2459.85	2258.82	4037.80
5.	Chhattisgarh	1821.91	2100.03	3744.32
6.	Goa	176.18	176.71	367.98
7.	Gujarat	4584.27	5652.40	9417.77
8.	Haryana	3833.93	3837.04	7746.61

<sup>\$-4\$</sup> schemes  $\emph{viz}$ . Sahajadpur, Serpur, Chachanda and Jhalda not to be implemented

1	2	3	4	5
9.	Himachal Pradesh	1604.20	3388.78	5033.79
10.	Jammu and Kashmir	2771.00	2653.31	5124.97
11.	Jharkhand	1617.39	1649.42	3023.85
12.	Karnataka	7277.08	7399.63	22842.96
13.	Kerala	1695.71	2236.25	3889.82
14.	Madhya Pradesh	7575.38	8369.34	16783.72
15.	Maharashtra	5789.12	17941.37	22102.66
16.	Manipur	1727.59	2053.42	3656.76
17.	Meghalaya	290.87	295.94	587.78
18.	Mizoram	567.36	582.57	1149.94
19.	Nagaland	451.40	807.60	1259.00
20.	Orissa	3402.48	3625.76	6978.14
21.	Punjab	612.67	501.00	1200.50
22.	Rajasthan	6205.75	6205.75	11769.49
23.	Sikkim	225.78	184.61	451.09
24.	Tamil Nadu	5235.03	5739.43	10914.16
25.	Tripura	1796.12	1468.15	3670.33
26.	Uttar Pradesh	15414.86	15263.04	28448.94
27.	Uttaranchal	2213.28	2038.16	4328.80
28.	West Bengal	1441.85	1288.53	2352.50
	Total:	88445.78	104620.57	194216.51

## Expenditure under JNNURM

1534. DR. BHALCHANDRA MUNGEKAR: Will the Minister of URBAN DEVELOPMENT be pleased to state the details of the actual State-wise and project-wise expenditure under Jawaharlal Nehru National Urban Renewal Mission (JNNURM) in the financial years 2009-10 and 2010-11?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY): Details of Additional Central Assistance (ACA) released for utilisation State-wise and Project-wise for the year 2009-10 and 2010-11 for the projects approved upto January, 2011 under Urban Infrastructure and Governance (UIG) of Jawaharlal Nehru National Urban Renewal Mission (JNNURM) is given in Statement.